

09.04.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

REVISED SUPPLEMENTARY CAUSE LIST MAY BE READ AS UNDER

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
41	CM APPL. 20963/2025 CM APPL. 20964/2025 In CM(M)-1248/2022	DLF HOMES PANCHKULA PVT LTD V/s SURINDER PAL SINGH & ORS.	KARANJAWALA & CO, PRAVEEN KUMAR, SUMAN, RAHUL GOYAL	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO(SUDHIRSHARMALEGAL@GMAIL.COM)(9717196388)(PETITIONER) SUDHIR KATHPALIA ONILNE(SUDHIRKATHPALIAONLINE@GMAIL.COM)()(RESPONDENT) KARANJAWALA (SUDHIRSHARMALEGAL@GMAIL.COM)(9717196388)(PETITIONER) SUDHIR (SUDHIRKATHPALIAONLINE@GMAIL.COM)(0)(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER) SUMAN (ADVOCATESUMAN11@GMAIL.COM)(8447711240)(RESPONDENT) RAHUL GOYAL(RAHULGOYALADV@GMAIL.COM)(9650790151)(RESPONDENT)		
42	CRL.M.A. 11114/2025 In CRL.M.C.- 1356/2025	PUNEET SWAMI AND ORS V/s STATE OF NCT OF DELHI & ANR.	VIMAL KHURANA	
		OTHER DETAILS OF ADVOCATES: ROHIT SHARMA (ROHIT@FIRSTASSOCIATES.IN)(9990241436)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROHIT SHARMA (ROHIT@FIRSTASSOCIATES.IN)(9990241436)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAGAR PUR- 762/2020)
43	CRL.M.C.-2438/2025 CRL.M.A. 10920/2025 CRL.M.A. 10921/2025	SATISH CHANDER DABAS & ORS. V/s STATE OF NCT OF DELHI & ANR.	KAMAL KISHORE YADAV	
		OTHER DETAILS OF ADVOCATES: KAMLA KISHORE YADAV(LEGAL.KAMALYDV@GMAIL.COM)(9899518565)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR- 594/2021)
44	CRL.M.C.-2439/2025 CRL.M.A. 10923/2025	HARENDER @ LALA & ORS. V/s STATE OF (NCT) DELHI & ORS.	MIHILAL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: M.L CHOUDHARY(MLCHOUDHARYADVOCATE@GMAIL.COM)(9312027351)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SARITA VIHAR-371/2017) CRL.M.C. 183/2023 FILED BY RAVINDER KUMAR (DISPOSED ON : 2023-04-05) P.S.-FIR NO. :(SARITA VIHAR-

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				371/2017)
45	CRL.M.C.-2443/2025 CRL.M.A. 10930/2025	HIMANSHU SHARMA AND ORS V/s STATE (GNCT OF DELHI) AND ANR	RANVIR VATS	
		OTHER DETAILS OF ADVOCATES: RANVIR VATS (ADVOCATERANVIRVATS@GMAIL.COM)(9311284530)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BURARI-166/2023)
46	CRL.M.C.-2444/2025 CRL.M.A. 10936/2025	NEERAJ BHALLA & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	NEHA GUND	
		OTHER DETAILS OF ADVOCATES: NEHA GUND(ADVOCATE.NEHAGUND@GMAIL.COM)(9958574113)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MAYAPURI- 253/2019)
47	CRL.M.C.-2446/2025 CRL.M.A. 10938/2025 CRL.M.A. 10939/2025	ABHISHEK GOYAT & ORS. V/s STATE OF NCT OF DELHI & ORS.	MOHD FARIS	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIVEK VIHAR-227/2024)
48	CRL.M.C.-2454/2025 CRL.M.A. 10966/2025	MANI ARYA V/s THE STATE (GNCT OF DELHI) THROUGH SHO & ORS.	SHUBHAM GUPTA	
		OTHER DETAILS OF ADVOCATES: SHUBHAM GUPTA (SHUBHANGUPTAG17@GMAIL.COM)(9773715347)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(NABI KARIM-111/2011) W.P.(CRL) 2827/2016 FILED BY MANI ARYA (DISPOSED ON : 2017-01-10) P.S.-FIR NO. :(NABI KARIM-111/2011)
49	CRL.M.C.-2462/2025 CRL.M.A. 11035/2025	ARJUN AND ANR V/s STATE OF NCT OF DELHI AND ANR	BHARAT KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES: BHARAT SAINI(BHARATSAINI525B@GMAIL.COM)(8860402532)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI- 423/2019)
50	CRL.M.C.-2465/2025 CRL.M.A. 11044/2025	RAKESH KUMAR & ORS. V/s THE STATE OF NCT OF DELHI & ANR.	DAYANAND SHARMA	
		OTHER DETAILS OF ADVOCATES: PRASHANT SHARMA(PS_B2@REDIFFMAIL.COM)(9818802329)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KESHAV PURAM- 234/2019)
51	CRL.M.C.-2469/2025	SH. KISHAN LAL & ORS. V/s THE STATE GOVT OF NCT OF	HARDEEP SINGH DHILLON	

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		DELHI & ORS.		
		OTHER DETAILS OF ADVOCATES: H.S DHILLON(HSDHILLON2002@GMAIL.COM)(9810064398)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (INDERPURI-281/2019)
52	CRL.M.C.-2472/2025 CRL.M.A. 11061/2025 CRL.M.A. 11062/2025	SHRI DALEEP KUMAR & ORS. V/s GOVT OF NCT OF DELHI & ANR. & ORS.	JAYA TOMAR	
		OTHER DETAILS OF ADVOCATES: JAYA TOMAR (TOMARJAYA@GMAIL.COM)(9810522962)(PETITIONER) JAYA TOMAR (TOMARJAYA@GMAIL.COM)(9810522962)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SEEMA PURI-262/2010) BAIL APPLN. 377/2011 FILED BY DALEEP KUMAR (DISPOSED ON : 2011-05-25) CRL.REV.P. 375/2014 FILED BY SUSHMA KUMAR (DISPOSED ON : 2015-12-15) P.S.-FIR NO. : (SEEMA PURI-262/2010)
53	CRL.M.C.-2473/2025 CRL.M.A. 11063/2025 CRL.M.A. 11064/2025	SANDEEP SHERAWAT V/s THE STATE NCT OF DELHI & ANR.	NARENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: NARENDER KUMAR (NKADVOCATE2003@GMAIL.COM)(9818983888)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (MALVIYA NAGAR-150/2025)
54	CRL.M.C.-2477/2025 CRL.M.A. 11082/2025	DEVENDRA KUMAR VERMA & ORS. V/s STATE OF NCT OF DELHI & ANR.	LAKSH YADAV	
		OTHER DETAILS OF ADVOCATES: ANURAG GARG (CONCEPT.LEGALS@GMAIL.COM)(8881113636)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (SAGAR PUR-662/2022)
55	CRL.M.C.-2479/2025 CRL.M.A. 11089/2025	MONIKA V/s STATE OF NCT OF DELHI & ANR.	SANDHYA CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR (ANIL.KY94@GMAIL.COM)(8989216024)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (ALIPUR-122/2025)
56	CRL.M.C.-2483/2025 CRL.M.A. 11106/2025	DEEPAK KUMAR AND OTHERS V/s STATE OF NCT OF DELHI AND ANOTHERS	NAIEM JAHAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NAIEM JAHAN (JURIS.LAWJUSTIAF@GMAIL.COM)(8882634192)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (BABA HARI DASS NAGAR-331/2021)
57	CRL.M.C.-2485/2025 CRL.M.A. 11107/2025	SANDEEP KUMAR V/s THE STATE GOVT. OF NCT OF	PREM SINGH	

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		DELHI AND ANR.		
		OTHER DETAILS OF ADVOCATES: HIMANSHU MAKKAR (ADV.HIMANSHUMAKKAR@GMAIL.COM)(8168060043)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MAHINDRA PARK- 556/2020) CRL.M.C. 5762/2023 FILED BY SANDEEP KUMAR (DISPOSED ON : 2024-07-22) P.S.-FIR NO. :(MAHINDRA PARK- 556/2020)
58	CRL.M.A. 11009/2025 In CRL.REV.P.- 239/2015	BHUPINDER KUMAR SAHNI & ANR V/s STATE OF NCT OF DELHI & ANR	ANWESH MADHUKAR, BHAGAT SINGH	
		OTHER DETAILS OF ADVOCATES: ANWESH MADHUKAR (MADHUKAR.ANWESH@GMAIL.COM)(9899866844)(PETITIONER) ANWESH MADHUKAR(MADHUKAR.ANWESH@GMAIL.COM)(9899962744)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
59	CM APPL. 21133/2025 In FAO-244/2019	RAKESH BHARGAVA V/s THE STATE OF DELHI & ORS	DAVINDER N GROVER, ARJUN GARG, DAVINDER NARAIN GROVER, ARJUN GARG, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: DAVINDER N GROVER()(9811191401)(PETITIONER) GROVER AND ASSO(GROVERANDASSOCIATESLAWFIRM@GMAIL.COM)()(RESPONDENT) ARJUN GARG (GARGARJUNA@GMAIL.COM)(9910922635)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MAYANK (ECIMAYA@GMAIL.COM)()(RESPONDENT) ALKA BHARGAVA(RBAB105@GMAIL.COM)()(RESPONDENT) ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) DAVINDER N GROVER(GROVERANDASSOCIATESLAWFIRM@GMAIL.COM)(9811191401)(PETITIONER) ARJUN(GARGARJUNA@GMAIL.COM)(0)(RESPONDENT) ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(RESPONDENT) SUNIL KUMAR(SUNILKNB@GMAIL.COM)(9311515886)(RESPONDENT)		
60	W.P.(CRL)-1151/2025 CRL.M.A. 11032/2025 CRL.M.A. 11033/2025	PARVESH @ SANJU V/s STATE GOVT. OF NCT OF DELHI AND ORS.	RAHUL MANGLA	
		OTHER DETAILS OF ADVOCATES: RAHUL MANGLA (MAIL@AHULMANGLA.COM)(9899969669)(PETITIONER) RAHU MANGLA (MAIL@RAHULMANGLA.COM)(9899969669)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA- 799/2022)
61	W.P.(CRL)-1153/2025 CRL.M.A. 11048/2025	KAMLESH KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SIDDHARTH PANDIT	
		OTHER DETAILS OF ADVOCATES: DO NOT REPLY(EFILINGSOUTHWEST@GMAIL.COM)(8826113475)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-130/2025)

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**CM APPL. 21119/2025 SHALL BE TAKEN UP WITH WP(C) 12808/2019 ALREADY LISTED
AT ITEM NO. 37**
